# GOVERNMENT OF INDIA MINISTRY OF URBAN DEVELOPMENT

### **LOK SABHA**

#### **UNSTARRED QUESTION NO. 616**

## **TO BE ANSWERED ON DECEMBER 02, 2015**

#### **DDA COLONIES**

#### 616 DR. UDIT RAJ:

Will the Minister OF URBAN DEVELOPMENT be pleased to state:

- (a) The number of colonies developed by the Delhi Development Authority (DDA), location-wise;
- (b) the details of land allotted by DDA to Group Housing Societies for construction of houses, location, measurement and society-wise;
- (c) the number of members in these societies at the time of allotment of land, society-wise;
- (d) the details of societies which have not constructed flats/houses on the allotted land and the reasons therefor;
- (e) whether the Government has cancelled the plots of any societies and if so, the details thereof;
- (f) the details of societies which have not been allotted land even after recommendation of Registrar, Cooperative Societies and the time by which the land is likely to be allotted; and
- (g) the details of housing societies declared black listed?

#### **ANSWER**

## THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT

## (SHRI BABUL SUPRIYO)

- (a) & (b): Delhi Development Authority (DDA) has informed that as per their records, 934 Group Housing Societies have been developed by them in various locations. The list of societies alongwith their locations and measurements is available on the webpage https://dda.org.in/ddanew/Publicnotices.aspx under the section titled "March 3<sup>rd</sup>" on that webpage.
- (c): DDA has informed that the number of members in these societies is 1,22,500.
- (d): DDA has informed that there are no instances of any societies which have not constructed flats/houses on land allotted to them.
- (e): DDA has informed that allotment of 72 societies have been cancelled due to non-payment of the amount demanded by DDA. The list of these societies is available on the webpage referred to in reply to part (a) above.
- (f): DDA has informed that Registrar Co-operative Societies has recommended the name of Sarv Priya Mahajan CGHS Ltd, which is under examination in DDA.
- (g): DDA has informed that they have not black listed any Group Housing Society.

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